

**STATEMENT SHOWING INSTITUTION, DISPOSAL AND PENDENCY
(WRIT, CIVIL & CRIMINAL MAIN CASES) AT THE END MONTH OF APRIL 2024**

Sl. No.	Nature	Opening balance as on 01.04.2024	Inst./Registration (fresh cases)	Restored Cases during the month	Backlog Instituted Cases/Convert Cases	Total Institution	Backlog Disposal Cases/convert cases	Transfer Cases to other High Court/Tribunals	Disposal during the Month	Total Disposal	Total Pendency as on 30.04.2024	Over 5 Years Disposal Cases during the month
MAIN CIVIL CASES												
1	WP	51	0			0			3	3	48	3
2	WA	282	114	1		115	5		96	101	296	
3	WPC	11344	488	15		503	2		614	616	11231	94
4	WPL	1256	19			19	1		19	20	1255	3
5	WPS	19048	517	22		539	23		714	737	18850	199
6	WPT	767	26			26			27	27	766	3
7	WPCR	84	48	1		49			45	45	88	
8	WPPIL	137	12	1		13			11	11	139	
9	WP 227	1922	118			118			95	95	1945	3
10	WPHC	0	1			1			1	1	0	
A	TOTAL (1 to 10)	34891	1343	40	0	1383	31	0	1625	1656	34618	305
1	FA	3048	39	3		42			24	24	3066	14
2	FAM	283	5	1		6	1		8	9	280	7
3	FA(MAT)	595	36	3		39			19	19	615	
4	SA	6060	68	19		87	1		12	13	6134	12
5	MA	436	15	1		16			20	20	432	2
2	MAC	9859	230	13		243	8		302	310	9792	238
7	CR	238	12	4		16			16	16	238	1
8	MCC	580	107	3		110	14		134	148	542	2
9	COMP APPEAL	3	0			0			0	0	3	
10	COMP PET	15	0			0			0	0	15	
11	EP	12	0			0			0	0	12	
12	TPC	107	19			19	1		48	49	77	
13	CONT	935	129	1		130	5		74	79	986	1
14	ITA	4	0			0			0	0	4	
15	ARBA	265	2	2		4			2	2	267	
16	ARBAP	15	1			1			2	2	14	
17	ARBR	22	2			2			0	0	24	
18	TAXC	388	47			47			24	24	411	
19	REVP	165	21	1		22	4		32	36	151	2
20	CVLREF	0	0			0			0	0	0	
B	TOTAL (1 to 19)	23030	733	51	0	784	34	0	717	751	23063	279
	TOTAL (A+B)	57921	2076	91	0	2167	65	0	2342	2407	57681	584
MAIN CRIMINAL CASES												
1	CRREF	1	0			0			0	0	1	
2	CRA	15838	163	1		164	1		372	373	15629	206
3	CRR	6186	109	2		111	7		110	117	6180	65
4	MCRC	570	996	1		997			833	833	734	
5	MCRCA u/s 438 CrPC	193	152			152			208	208	137	
6	CONTR	1	1			1			1	1	1	
7	CRMP	5650	341	3		344	3		397	400	5594	41
8	TPCR	11	2			2			3	3	10	
9	ACQA	3214	79	6		85	3		35	38	3261	27
C	TOTAL (1 to 9)	31664	1843	13	0	1856	14	0	1959	1973	31547	339
GRAND TOTAL(A+B+C) OF MAIN WRIT, CIVIL & CRIMINAL CASES		89585	3919	104	0	4023	79	0	4301	4380	89228	923
PENDENCY INCREASE/ DECREASE		89585	DECREASE (-357)							89228		

Over 5 Years Pendency as on 01.04.2024	Over 5 Years restored and backlog instituted cases during the month	Over 5 Years disposal and backlog disposal cases during the month	Over 5 Years Pendency as on 30.04.2024	Over 5 Years Decrease Pendency during the month
31525	59	923	30661	-864

(K. VINOD KIJUR)
REGISTRAR (JUDICIAL)